NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI DAILY CAUSE LIST DATED 01.07.2019 In the court of the Registrar <u>11:30 P.M.</u>

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1988 of 2019 in Comp. App. (AT) (Ins) No of 2019	Lakshmi Energy & Foods Ltd. Vs. ICICI Bank Ltd.	Rudreshwar Singh
2.	I.A. No. 1934 of 2019 in Comp. App. (AT) (Ins) No of 2019	S.V. Concrete Product Pvt Ltd. Vs. Advaitha Ventures Pvt Ltd.	Balaji Srinivasan
3.	I.A. No. 2000 of 2019 in Comp. App. (AT) (Ins) No of 2019	JM Financial Asset Reconstruction Company Ltd. Vs. G. Madhusudhan Rao	Abhishek Anand
4.	I.A. No. 2004 of 2019 in Comp. App. (AT) No of 2019	Mahendra Sharma & Anr. Vs. Agarpara Jute Mills Ltd & Ors.	Shaurya Kuthiala
5.	I.A. No. 2003 of 2019 in Comp. App. (AT) No of 2019	Jai Kumar Karnani & Ors. Vs. Karnani Finance Enterprise & Ors.	Ashok Kumar Jain
6.	I.A. No. 1980 of 2019 in Comp. App. (AT) No of 2019		Alisha Chopra
7.	I.A. No. 1981 of 2019 in Comp. App. (AT) No of 2019	Gireesh Kumar Sanghi.	Alisha Chopra
8.	I.A. No. 1982 of 2019 in Comp. App. (AT) No of 2019	Gireesh Kumar Sanghi.	Alisha Chopra
9.	I.A. No. 1983 of 2019 in Comp. App. (AT) No of 2019	Gireesh Kumar Sanghi. Vs. Ravi Sanghi & Ors. With	Alisha Chopra
10.	I.A. No. 1984 of 2019 in Comp. App. (AT) No of 2019	Gireesh Kumar Sanghi. Vs. Ravi Sanghi & Ors. With	Alisha Chopra
11.	I.A. No. 1985 of 2019 in Comp. App. (AT) No of 2019	Gireesh Kumar Sanghi. Vs. Ravi Sanghi & Ors. With	Alisha Chopra

12.	I.A. No. 1986 of 2019 in	Gireesh Kumar Sanghi.	Alisha Chopra
	Comp. App. (AT) No	Vs.	
		Ravi Sanghi & Ors.	
		With	
13.	I.A. No. 1987 of 2019 in	Gireesh Kumar Sanghi.	Alisha Chopra
	Comp. App. (AT) No	Vs.	_
		Ravi Sanghi & Ors.	

Copy to: -

- 1. Notice Board
- 2. Reception
- 3. Record File
- 4. Website: <u>www.nclat.nic.in</u>

By Order -sd/-

Assistant Registrar